

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 56 of 2013, Appeal No. 68 of 2013  
& Appeal No. 84 of 2013

Dated : 14<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Appeal No. 56 of 2013

Talwandi Sabo Power Ltd. ... Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Ms. Shruti Datt

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for R-1  
Ms. Meghna Aggarwal for R-2

Appeal No. 68 of 2013  
& IA-423 of 2014

Nabha Power Ltd. & Anr ... Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhari  
Mr. Aniket Prasoon  
Mr. Anand Shrivastava

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Anushree Bardhan for R-1  
Ms. Meghna Aggarwal, for R-2

**Appeal No. 84 of 2013**

Talwandi Sabo Power Ltd. ... Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Ms. Shruti Datt

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Mr. Anushree Bardhan for R-1  
Mr. Meghna Aggarwal for R-2

**ORDER**

We have heard Mr. Amit Kapur, learned counsel for the Appellant in Appeal No. 56 of 2013 and 84 of 2013. In IA-423 of 2014 in Appeal No.68 of 2013 the Learned Counsel for Respondent No. 1 wants to seek instructions from his client.

Post the matter on for further hearing the main Appeal in IA-423 of 2014 on 02<sup>nd</sup> December, 2014.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Jps/vg*